

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 35958/2016

(Arising out of impugned final judgment and order dated 14-09-2016 in WPC No. 30051/2015 passed by the High Court Of Judicature At Allahabad)

FATEH SINGH CHAUHAN (DEAD) THR.LRS. & ORS. Petitioner(s)

VERSUS

NEW OKHLA INDUSTRIAL DEVELOPMENT
AUTHORITY AND ANR & ANR. Respondent(s)

IA No. 1/2016 - EXEMPTION FROM FILING O.T.

IA No. 19318/2020 - EXEMPTION FROM FILING O.T.

IA No. 184357/2019 - EXEMPTION FROM FILING O.T.

IA No. 142530/2018 - EXEMPTION FROM FILING O.T.

IA No. 142529/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 10-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Ranjit Kumar, Sr. Adv.
 Mr. Amit Kumar, Sr. Adv.
 Mr. Avijit Mani Tripathi, AOR
 Mr. Shaurya Sahay, Adv.
 Mr. Aditya S. Pandey, Adv.
 Mr. Himanshu Sehrawat, Adv.

For Respondent(s) Mr. Ravindra Kumar, Sr. Adv.

Mr. Binay Kumar Das, AOR

Ms. Priyanka Das, Adv.

Ms. Neha Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

(HEMALATHA MOHAN)
P.S. to REGISTRAR

(VIDYA NEGI)
ASSISTANT REGISTRAR